

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 29.11.2002

OA No.472/01

Durga Prasad Sharma s/o Shri Kalyan Bux Sharma r/o Jamua Ramgarh, District Jaipur and at present posted as Assistant Teacher, Railway Primary School, Achhnera, Western Railway.

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur
3. President, Railway Schools and Senior Divisional Personnel Officer, Western Railway, Jaipur.
4. Head Master, Railway Primary School, Achhnera.

.. Respondents

Mr.C.B.Sharma - counsel for the applicant

Mr. Aslam Khan, proxy counsel to Mr. M.Rafiq, counsel for the respondents

CORAM:

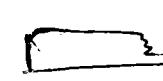
Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. M.L.Chauhan, Member (Judicial)

O R D E R (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA since the applicant has subsequently been dismissed and he wants to file a duly constituted fresh OA. Prayer granted subject to limitation. The OA stands dismissed as withdrawn.


(M.L.CHAUHAN)
Member (Judicial)


(H.O.GUPTA)
Member (Administrative)